

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 595/2003

DATE OF ORDER: 19.12.2003

MC Sifumaran son of Late Shri M.K. Vealayudhan aged 61 years, resident of House No. 101, Krishna Colony, Naya Khera, Amba Bari, Jaipur. (Retired Office Superintendent Gr. II, Office of the Headquarters Chief Engineer, Military Engineering Services, Jaipur).

.... Applicant

VERSUS

1. Union of India through the Secretary, Ministry of Defence, North Block, New Delhi.
2. Engineer in Chief, Army Headquarters, Kashmir House, DHQ PO, New Delhi.
3. Chief Engineer, Headquarters Southern Command, Engineers Branch, Pune.
4. Chief Engineer, Military Engineering Services, Power House Road, Jaipur.

.... Respondents

Mr. P.P. Mathur, Counsel for the applicant

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA at this stage. Permission granted.

2. The OA is disposed of as withdrawn.

X2 131V
(A.K. BHANDARI)
MEMBER (A)

Chauhan
(M.L. CHAUHAN)
MEMBER (J)